

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 140 of 2014**

**Dated :** **23<sup>rd</sup> September, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Supara Srivastava for R-1

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **24<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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